

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP-273/2018 in
OA-3547/2016**

New Delhi, this the 09th day of July, 2018

**Hon'ble Sh. K.N. Srivastava, Member (A)
Hon'ble Sh. S.N. Terdal, Member (J)**

Anil Kumar Singh (id 20051425)
S/o Shri bhagwan Singh,
Aged about 50 years,
TGT, N.Sc. , GBSSS,
D-Block, Mangolpuri
Delhi-83, School id 1412130.

... Petitioner

(Sh. Ranjit Sharma)

Versus

1. Sh. S.N. Sahay,
The Finance Secretary,
Govt. of NCT Delhi,
New Secretariat, ITO,
New Delhi-01.
2. Smt. Salila Srivastava
The Principal Secretary,
Department of Education,
Govt. of NCT of Delhi,
Old Secretariat, Delhi-54.
3. Smt. Saumya Gupta,
Director of Education,
Govt. of NCT of Delhi,
At Old Secretariat, Delhi-54.

... Respondents

(through Ms. Harvinder Oberoi)

ORDER (ORAL)

Hon'ble Sh. K.N. Srivastava, Member (A)

Learned counsel for the respondents, Ms. Harvinder Oberoi submits that the order of the Tribunal has been duly complied with. She submits that the petitioner's pay fixation has been done and all the dues flowing from it

amounting to Rs. 2,50,842/- has since been paid to him. She has also placed on record letter dated 28.06.2018 to this effect.

2. In view of the above, this CP is closed. Notices issued to the alleged contemnors are discharged.

(S.N. Terdal)
Member (J)

(K.N. Shrivastava)
Member (A)

/ns/